**IN THE NATIONAL COMPANY LAW TRIBUNAL**
**MUMBAI BENCH**

**COURT – IV**

44. **C.P. (IB)/421(MB)2022**

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical) MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **11.09.2023**

NAME OF THE PARTIES: Solapur Janata Sahakari Bank Limited
Vs.
Ashwini Savkar Waghmode Personal Guarantor Of M/S. Shetkari Sakhar Karkhana (Chandrapuri) Limited

SECTION: 95(1) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016.

**O R D E R**

1. Mr. Rohit Giri i/b Adv. Raina Birla, Ld. Counsel for the RP/Financial Creditor present. Mr. Jack Thalakottur, Ld. Counsel for the Personal Guarantor present.

2. List this matter for hearing on **06.11.2023**.

**Sd/-**
**ANU JAGMOHAN SINGH**
**Member (Technical)**

**Sd/-**
**KISHORE VEMULAPALLI**
**Member (Judicial)**